

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 156(ND)13
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**

NAME OF THE COMPANY: M/s Mr. Om Prakash Gupta V/s. M/s. Revex Enterprises Pvt. Ltd.

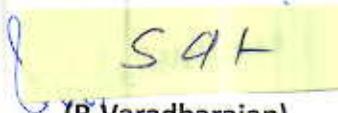
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANKIT SINGH	Adv	Petitioner	
2.	Mr. Sawabtakia Ms. Aishwarya Mishra	Adv Adv	Respondent	

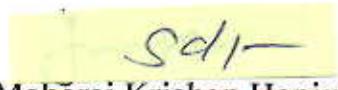
ORDER

Learned counsel for the parties are present. Learned counsel for the respondent has filed the reply. Learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within 2 weeks' time.

List on 10.11.2016


S 91

(R. Varadharajan)
Member (Judicial)


Sd/-

(Mahāraj Krishan Hanjura)
Member (Judicial)